

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 61 of 2014**

**Dated : 21<sup>st</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. .... Review Petitioner**  
**Appellant**

**Versus**

**Central Electricity Regulatory Commission & Anr.**  
**.....Respondent(s)**

**Counsel for the Review Petitioner(s): Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo**  
**Ms. Anushree Bardhan**

**ORDER**

The learned counsel for the Appellant seeks some more time as he is awaiting the disposal of the Review Petition before the Central Commission.

Post the matter on **26.05.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js